

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 267 of 2014 in
DFR No. 1476 of 2014

Dated : **7th August, 2014**

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Aryan M.P. Power Generation Pvt. Ltd. Appellant(s)
Versus

Central Electricity Regulatory Commission
& Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Shikha Ohri

Counsel for the Respondent(s):

ORDER

IA No. 267 of 2013
(Appl. for condonation of delay)

Mr. Sarthak Naik, Learned Counsel undertakes to file vakalatnama on behalf of Respondent no. 1. He seeks some time to file the reply. Accordingly, he is directed to file the reply on or before 14.08.2014 after serving copy on the other side.

Post the matter for hearing the Application for Condonation of Delay on **19.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt